CODE NO._____

(For office use only)

HIGH COURT OF TRIPURA

MAIN WRITTEN EXAMINATION FOR DIRECT RECRUITMENT TO GRADE III OF TRIPURA JUDICIAL SERVICE, 2021

GENERAL KNOWLEDGE

(a) Objective Type : 60 marks

(b) Aptitude Test : 40 marks

Total marks : 100

DURATION : 3(THREE) HOURS

(a) **GENERAL KNOWLEDGE(OBJECTIVE TYPE)** **60 marks**

1(one) mark for each question. No negative marking.

Correct answers to be marked by tick(√) by pen in the box. No separate sheet can be used. The Question and Answer book shall not be defaced or mutilated in any manner. If done Q & A book shall stand rejected by the authority. Double marking will carry no mark. If after double marking, one is erased by the candidate, no mark will be given even for the correct answer.

1. Who was the first Chief Commissioner of Tripura?
   A. K.K. Hazra ☐
   B. R.K. Roy ☐
   C. V. Nanjappa ☐
   D. D.K. Bhattacharjee ☐

2. Which state government decided to start world's largest floating solar project by 2023?
   A. Tamil Nadu ☐
   B. West Bengal ☐
   C. Karnataka ☐
   D. Madhya Pradesh ☐

3. Justice Hima Kohli has become the first woman Chief Justice of _____ High Court.
   A. Telangana ☐
   B. Kerala ☐
   C. Andhra Pradesh ☐
   D. Tamil Naduv ☐

4. India's first National Sports University has been launched in ☐

   A. Sikkim ☐

   B. Manipur ☐

   C. Kerala ☐

   D. Punjab ☐

5. Parakram Diwas is observed to celebrate on birth anniversary of ☐

   A. Atal Bihari Vajpayee ☐

   B. Pranab Mukherjee ☐

   C. A. P. J. Abdul Kalam ☐

   D. Subhas Chandra Bose ☐

6. Who became the first batsman to score a double hundred in his 100th Test appearance?

   A. Jonny Bairstow ☐

   B. Joe Root ☐

   C. Steve Smith ☐

   D. Faf du Plessis ☐

7. Who became the first Indian female cricketer and second internationally to complete 10,000 runs across all formats?

   A. Mithali Raj ☐

   B. Harmanpreet Kaur ☐

   C. Smriti Mandhana ☐

   D. Jhulan Goswami ☐

8. Which one is the first indigenously developed DNA plasmid-based vaccine in India?

   A. CoviVac ☐

   B. ZyCoV-D ☐

   C. Convidecia ☐

   D. RBD-Dimer ☐

9. Who won the Best Actor Award in Oscar this year?

   A. Steven Yeun ☐

   B. Gary Oldman ☐

   C. Riz Ahmed ☐

   D. Anthony Hopkins ☐

10. The Air Defense System "Iron Dome" belongs to which country ☐

   A. Israel

B. Iran ☐

C. USA ☐

D. Japan ☐

11. Tripura Tribal Areas District Council is established under

A. Seventh Schedule of Constitution of India ☐

B. Ninth Schedule of Constitution of India ☐

C. Sixth Schedule of Constitution of India ☐

D. Directive Principles of State Policy ☐

12. Which one become the world's first nation to adopt a cryptocurrency as legal tender

(a) Panama ☐

(b) Chile ☐

(c) Bolivia ☐

(d) El Salvador ☐

13. World Mosquito Day is celebrated on

A. 14th August ☐

B. 16th August ☐

C. 18th August ☐

D. 20th August ☐

14. Name the school education scheme started by government of Tripura to enhance Teaching during Lockdown for Pandemic 2020

A. Saksaar Tripura ☐

B. Tripura Ektu Khelo Ektu Padho Scheme ☐

C. Tripura Web-Education Assessment Scheme ☐

D. Tripura Khelo-Padho Scheme ☐

15. By which year Indian Railways aims to connect all the North-Eastern State Capitals by railways?

A. 2025 ☐

B. 2024 ☐

C. 2022 ☐

D. 2023 ☐

16. Which Indigenous community in Tripura Celebrates Lai Haraoba festival ?

A. Bru Community ☐

B. Meitei Community ☐

C. Orang Community ☐

D. Lushai Community

17. What is Tripura's Rank in Export Preparedness Index 2020 under Himalayan states category?

A. 1st

B. 2nd

C. 3rd

D. 4th

18. Tripura is home for India's third international _____ Gateway (after Mumbai and Chennai).

A. Bamboo Export

B. Electricity

C. Import

D. Internet

19. Tripura Became a full-Fledged state under which act?

A. North Eastern Region Act, 1971

B. North Eastern Region Act, 1972

C. The State of Tripura and Manipur Act ,1972

D. None of the Above

20. Tripura First Special Economic Zone (SEZ) is set up in which Area:

A. Jubarajnagar

B. Chatakchhari

C. Jalefa

D. Jolaibari

21. The Union Cabinet has approved amendments to which act to facilitate the privatisation of public sector general insurance firms?

A. IRDA Act

B. SEBI Act

C. GIBNA Act

D. FSSAI Act

22. Who has become the new Prime Minister of Myanmar?

A. Min Aung Hlaing

B. Gen Si Chun

C. Aung San Suu Kyi

D. Thein Sen

23. Muslim Women Rights Day is being celebrated all over the country on which date?

A. July 23 ☐

B. August 1 ☐

C. July 30 ☐

D. July 29 ☐

24. Who has been chosen for the prestigious Lokmanya Tilak National Award for 2021?

A. Cyrus Poonawalla ☐

B. Harish Mistri ☐

C. Jitender Singh ☐

D. Kawal Keshav Das ☐

25. The Government has de-licensed which industry?

A. Cement Industry ☐

B. Cotton Industry ☐

C. Sugar Industry ☐

D. Gas Industry ☐

26. Which one has become the first Indian city to accomplish 100% COVID-19 vaccination?

A. Bhubaneswar ☐

B. Pune ☐

C. Jaipur ☐

D. Delhi ☐

27. Which country took over the Presidency of the UN Security Council?

A. India ☐

B. China ☐

C. Pakistan ☐

D. USA ☐

28. The Samagra Shiksha Scheme has been extended till which year?

A. 2026 ☐

B. 2020 ☐

C. 2023 ☐

D. 2030 ☐

29. Who has won the Bronze Medal in Boxing at Tokyo Olympics 2020? ☐

A. MirabaiChanu ☐

B. Mary Com ☐

C. LovlinaBorgohain ☐

D. Saina Nehwal

30. Which nation signed a Project Agreement with India for Air-Launched Unmanned Aerial Vehicle? ☐

A. US ☐

B. Russia ☐

C. Germany ☐

D. Japan

31. Which of these countries have been inducted as the new member country of the New Development Bank (NDB) set up by BRICS nation? ☐

A. Bangladesh

☐

B. Uruguay

☐

C. UAE ☐

D. All of the above

32. Which state cabinet has decided to remove the name of former Prime Minister Rajiv Gandhi from the Orang National Park? ☐

A. Mizoram

☐

B. Arunachal Pradesh

☐

C. Assam

☐

D. Uttrakhand

33. Who has become the first Indian woman to win two medals at the Paralympics?

A. Ekta Bhyan ☐

B. AvaniLekharan ☐

C. Bhagyashri Jadhav ☐

D. Bhavina Patel ☐

34. When I get multiplied by any number, the sum of the figures in the product is always me. What am I?

A. 4

B. 9

C. 8

D. 2

35. What is the most common connecting word for SHIP and CARDS?

A. Sea

B. Deck

C. Port

D. Harbour

36. Water is to ice as milk is to ___.

A. Calf

B. Coffee

C. Butter

D. Cow

37. Tree is to ground as chimney is to:

A. Smoke

B. House

C. Fire

D. Brick

38. The Karbi Anglong Agreement has been signed by the centre with which state's ethnic community?

A. Sikkim

B. Arunachal Pradesh

C. West Bengal

D. Assam

39. A wild orchids conservation and propagation centre has been inaugurated in which state?

A. Manipur

B. Meghalaya

C. Assam

D. Arunachal Pradesh

40. What shall come in place of (?) Questions mark?

Flow : River :: Stagnant : ?

A. Canal

B. Dam

C. Ocean

D. Pool

41. FINCH : BIRD

A. frog :toad

B. elephant : reptile

C. Dalmatian : dog

D. collie : marsupial

42. Blueberries cost more than strawberries.
Blueberries cost less than raspberries.
Raspberries cost more than strawberries and blueberries.
If the first two statements are true, the third statement is

A. Insufficient Data

B. true

C. false

D. uncertain

43. Oat cereal has more fiber than corn cereal but less fiber than bran cereal.
Corn cereal has more fiber than rice cereal but less fiber than wheat cereal.
Of the three kinds of cereal, rice cereal has the least amount of fiber.
If the first two statements are true, the third statement is

A. true

B. false

C. uncertain

D. Insufficient data

44. All spotted Gangles have long tails.
Short-haired Gangles always have short tails.
Long-tailed Gangles never have short hair.
If the first two statements are true, the third statement is

A. true

B. false

C. uncertain

D. Insufficient data

45. Fact 1: All chickens are birds.
        Fact 2: Some chickens are hens.
        Fact 3: Female birds lay eggs.

If the first three statements are facts, which of the following statements must also be a fact?

I: All birds lay eggs.

II: Some Hens are birds.

III: Some chickens are not hens.

A. I only ☐

B. II only ☐

C. II and III only ☐

D. None of the statements is a known fact. ☐

46. Fact 1: Pictures can tell a story.

Fact 2: All storybooks have pictures.

Fact 3: Some storybooks have words.

If the first three statements are facts, which of the following statements must also be a fact?

I: Pictures can tell a story better than words can.

II: The stories in storybooks are very simple.

III: Some storybooks have both words and pictures.

A. I only ☐

B. II only ☐

C. III only ☐

D. None of the statements is a known fact. ☐

47. A four-person crew from Classic Colors is painting Mr. Field's house. Michael is painting the front of the house. Ross is in the alley behind the house painting the back. Jed is painting the window frames on the north side, Shawn is on the south. If Michael switches places with Jed, and Jed then switches places with Shawn, where is Shawn?

A. in the alley behind the house ☐

B. on the north side of the house ☐

C. in front of the house ☐

D. on the south side of the house ☐

48. In a four-day period Monday through Thursday each of the following temporary office workers worked only one day, each a different day. Ms. Johnson was scheduled to work on Monday, but she traded with Mr. Carter, who was originally scheduled to work on Wednesday. Ms. Falk traded with Mr. Kirk, who was originally scheduled to work on Thursday. After all the switching was done, who worked on Tuesday?

A. Mr. Carter ☐

B. Ms. Falk ☐

C. Ms. Johnson ☐

D. Mr. Kirk ☐

Directions to Solve:

In each question below is given a statement followed by two assumptions numbered I and II. You have to consider the statement and the following assumptions and decide which of the assumptions is implicit in the statement.

Give answer

- A. If only assumption I is implicit
- B. If only assumption II is implicit
- C. If either I or II is implicit
- D. If both I and II are implicit.

49. Statement: Unemployment allowance should be given to all unemployed Indian youth above 18 years of age.

Assumptions:

I. There are unemployed youth in India who needs monetary support.

II. The government has sufficient funds to provide allowance to all unemployed youth.

A. Only assumption I is implicit

B. Only assumption II is implicit

C. Either I or II is implicit

D. Both I and II are implicit

50. Statement: It will be a substantial achievement in the field of education if one provides one school for every village in our country and enforce attendance.

Assumptions:

I. Children in villages do not attend school regularly.

II. Providing school to every village is desirable.

A. Only assumption I is implicit

B. Only assumption II is implicit

C. Either I or II is implicit

D. Both I and II are implicit

51. Statement: Today I must satisfy myself only by looking at a pink headed duck in an encyclopaedia.

Assumptions:

I. Pink headed ducks are as good as extinct now.

II. People refer to encyclopaedia to know only about things which do not exist now.

A. Only assumption I is implicit

B. Only assumption II is implicit

C. Either I or II is implicit

D. Both I and II are implicit

52. Statement: Believe me, I have read it in newspaper X.
Assumptions:

    I.   Newspaper X gives reliable information/news.

    II.   I am reporting exactly as it is given in newspaper X.

A.   Only assumption I is implicit

B.   Only assumption II is implicit

C.   Either I or II is implicit

D.   Both I and II are implicit

Directions to Solve:

Each question presents a situation and asks you to make a judgment regarding that particular circumstance. Choose an answer based on given information.

53. The school principal has received complaints from parents about bullying in the school yard during recess. He wants to investigate and end this situation as soon as possible, so he has asked the recess aides to watch closely. Which situation should the recess aides report to the principal?

A.   A girl is sitting glumly on a bench reading a book and not interacting with her peers.

B.   Four girls are surrounding another girl and seem to have possession of her backpack.

C.   Two boys are playing a one-on-one game of basketball and are arguing over the last basket scored

D.   Three boys are huddled over a handheld video game, which isn't supposed to be on school grounds.

54. Zachary has invited his three buddies over to watch the basketball game on his wide-screen television. They are all hungry, but no one wants to leave to get food. Just as they are arguing about who should make the food run, a commercial comes on for a local pizze-ria that delivers. The phone number flashes on the screen briefly and they all try to remember it. By the time Zachary grabs a pen and paper, each of them recollects a different number.

#1: All of the men agree that the first three numbers are 995.
#2: Three of them agree that the fourth number is 9.
#3: Three agree that the fifth number is 2.
#4: Three agree that the sixth number is 6; three others agree that the seventh number is also 6.
Which of the numbers is most likely the telephone number of the pizzeria?

A.   995-9266

B.   995-9336

C.   995-9268

D.   995-8266

55. The neighbourhood block association has received many complaints about people knocking on doors and soliciting money for an unknown charity organization even though door-to-door solicitation is prohibited by local laws. Three residents have provided descriptions of individuals who have come to their door asking for money.

Solicitor #1 is a white male, 20-25 years old, 5'9", 145 pounds, with very short brown hair. He was wearing a dark blue suit and carrying a brown leather briefcase.

Solicitor #2 is a white male, 25-30 years old, 6'2", 200 pounds, with a shaved-head. He was wearing a red T-

shirt and jeans.

Solicitor #3 is a white male, approximately 23 years old, 5'10", slight build, with short brown hair. He was wearing a blue suit.

Three days after the block association meet- ing, a resident noticed a man knocking on doors in the neighborhood and phoned the police to report the illegal activity. This solic- itor was described as follows:

Solicitor #4 is a white male, 22 years old, 140 pounds, about 5'10", with short brown hair. He was carrying a briefcase and wearing a dark suit.

Based on this description, which of the three solicitations was also likely carried out by Solicitor #4?

A. #1, #2, and #3

B. #1, but not #2 and #3

C. #1 and #3, but not #2

D. #1 and #2, but not #3

Directions to Solve:

Read the paragraph carefully and determine the main point the author is trying to make. What conclusion can be drawn from the argument? Each paragraph is followed by five statements. One statement supports the author's argument better than the others do.

56. Generation Xers are those people born roughly between 1965 and 1981. As employees, Generation Xers tend to be more challenged when they can carry out tasks independently. This makes Generation Xers the most entrepreneurial generation in history.

This paragraph best supports the statement that Generation Xers

A. work harder than people from other generations.

B. have a tendency to be self-directed workers

C. have an interest in making history

D. tend to work in jobs that require risk-taking behavior.

57. In the past, consumers would rarely walk into an ice cream store and order low-fat ice cream. But that isn't the case today. An increasing health consciousness combined with a much bigger selection of tasty low-fat foods in all categories has made low-fat ice cream a very profitable item for ice cream store owners.

This paragraph best supports the statement that

A. low-fat ice cream produces more revenue than other low-fat foods.

B. ice cream store owners would be better off carrying only low-fat ice cream.

C. ice cream store owners no longer think that low-fat ice cream is an unpopular item.

D. low-fat ice cream is more popular than other kinds of ice cream.

Directions to Solve:

Choose the statement that is best supported by the information given in the question passage.

58. Forest fires feed on decades-long accumulations of debris and leap from the tops of young trees into the branches of mature trees. Fires that jump from treetop to treetop can be devastating. In old-growth forests, however, the shade of mature trees keeps thickets of small trees from sprouting, and the lower branches of mature trees are too high to catch the flames.

This paragraph best supports the statement that

A. forest fire damage is reduced in old-growth forests. ☐

B. small trees should be cut down to prevent forest fires. ☐

C. mature trees should be thinned out to prevent forest fires ☐

D. forest fires do the most damage in old-growth forests. ☐

59. Originating in the 1920s, the Pyramid scheme is one of the oldest con games going. Honest people are often pulled in, thinking the scheme is a legitimate investment enterprise. The first customer to "fall for" the Pyramid scheme will actually make big money and will therefore persuade friends and relatives to join also. The chain then continues with the con artist who originated the scheme pocketing, rather than investing, the money. Finally, the pyramid collapses, but by that time, the scam artist will usually have moved out of town, leaving no forwarding address.

This paragraph best supports the statement that

A. it is fairly easy to spot a Pyramid scheme in the making. ☐

B. the first customer of a Pyramid scheme is the most gullible. ☐

C. the people who set up Pyramid schemes are able to fool honest people. ☐

D. the Pyramid scheme had its heyday in the 1920s, but it's making a comeback. ☐

60. In the last one decade, which one among the following sectors has attracted the highest foreign direct investment inflows into India?

A. Chemicals other than fertilizers ☐

B. Services sector ☐

C. Food processing ☐

D. Telecommunication ☐

GENERAL KNOWLEDGE(APTITUDE TEST)   40 marks

Question Nos.61 to 71 (11X2=22 marks)

and

Question Nos.76 to 78(3x2=6 marks)

Question Nos.72 to 75(4x3=12 marks)

61. The integers 49966 and 52231 when divided by a three-digit number 'n' give the same remainder. What is the value of n?

A. 367

B. 453

C. 462

D. 298

62. _DIRECTIONS for question 62:_ In the following questions, there are sentences that form a paragraph. Identify the sentence(s) or part(s) of sentence(s) that is/are correct in terms of grammar and usage (including spelling, punctuation and logical consistency). Then, choose the most appropriate option.

A. Wren was standing just outside the High Council doors, staring absently at patches of bright, star-filled sky

B. and thought that she could barely remember her life before the beginning of her quest, when Gavilan came up to her.

C. The others had already gone, all but Garth, who lounged against a tree some distance over, looking out at the city.

D. Earlier, Wren had searched for Eowen, hoping to speak with her, but she has disappeared.

E. Now she turned as Gavilan approached, thinking of speaking with him instead, of asking him the questions she was still anxious to have answered.

1] A & C

2] A & E

3] B & E

4] C & D

63. <u>*DIRECTIONS for question 63*</u>:   *The sentences given in each question, when properly sequenced, form a coherent paragraph. Each sentence is labelled with a letter. Choose the most logical order of sentences, from among the given choices, to construct a coherent paragraph.*

A)   These creation myths insist on a continuum, or at least a negotiable boundary, between animate and inanimate matter.

B)   That is usually regarded as the work of the gods.

C)   Many creation myths insist that the first people were fashioned from clay, mud, dirt: primal matter given a life-soul by supernatural means.

D)   Who made humans?

E)   That continuity is also demanded by any purely scientific theory of life's origins on earth, but in myth this usually takes the form of a kind of animism in which life is immanent in all matter.

F)   The Egyptian god Khnum made humankind this way from the clay of the Nile basin; the goddess Nuwa formed the Chinese people from yellow earth; in the Book of Genesis, the Judaeo-Christian god 'created man of the dust of the ground'.

1) CFADBE
2) DFCAEB
3) CAEDBF
4) DBCFAE

64.   A study published in 2006 by Friedrich Schneider on the world's shadow economies dealt briefly with the "tax morality" of Germans. According to the study, two-thirds of the Germans surveyed regarded tax evasion as a "trivial offence," while only one-third judged stealing a newspaper this way. Indian tax morality is similar, but it makes a distinction between expatriate illicit money, which is viewed as a serious crime perpetrated by the very corrupt, and money held within India, which is perceived as a practical measure.

Which of the following conclusions can be drawn from the above?

(i) Two-thirds of the Germans evade tax and consider it only a trivial offence.

(ii) Stealing a newspaper is a bigger crime in Germany than tax evasion.

(iii) As long as the money is held in India, illicit money is accepted as practical by Indians.

(iv) Indians regard tax evasion, especially holding illicit money abroad, as a serious crime.

A. i, ii, iv

B. i and iv

C. only iii

D. iii and iv

65. Championing objectivity in writing—and, more precisely, decrying solipsism, narcissism, and self-absorption—can of course have legitimate uses. In the era of Twitter and Facebook, when we are given an infinite supply of blank fields to fill with our thoughts, we are all encouraged to think we are more interesting than we actually are. And yet there is a compelling argument to be made, more generally, that journalism's putative standards of objectivity are sometimes wielded to check not subjectivity, per se, but unwanted subjectivities. The method of testing information – the approach to evidence- is meant to be objective, not the journalist. The key is in the discipline of the craft, not the aim.

Which of the following is the writer least likely to agree with?

A. By not taking sides in an argument a journalist can strive to be objective, a worthwhile aspiration even if it is not perfectly achieved.

B. Objective journalism is not one that is without bias, but one in which bias has to stand up to evidence and results.

C. All journalism has a point of view and a set of interests it advances.

D. Objectivity in writing is about making the story more than just about the writer.

66. Euphemisms in use seem to change every generation or so – a tendency towards which we often roll our eyes. But the fact is that a word is always redolent of various associations and metaphorical extensions beyond its core meaning. Indeed, a word is like a bell tone, with a central pitch seasoned by overtones. As the tone fades away, the overtones can hang in the air. Words then bias as equivalents to the overtones. As we move on the euphemism treadmill then, from 'crippled' to 'handicapped' to 'disabled' to 'differently abled', we acknowledge the eternal gulf between language and opinion. In a linguistically mature society, we should expect that the terms we introduce to help us kick off new ways of thinking will require periodic replacement, like tyres.

What is the main idea of this paragraph?

A. All words wear out with use, like tyres, and need to be replaced periodically with more meaningful equivalents.

B. The eternal quest for euphemisms to bridge the gap between language and opinion is tedious.

C. We must accept the euphemism treadmill as an essential part of linguistic life in a civilized society.

D. Euphemisms help us avoid the trap of thinking too much into the meanings of words.

67. Take 'the birthday problem', for instance. It simply asks: how many people would you need to get into the same room in order to statistically assure that at least two share the exact birth month and day? Given that there are 365 days in a non-leap year, and that most people you know probably don't have the same birthday, you might reasonably suppose that you'd need quite a high number to find an exact match. Hundreds, perhaps, and even then you'd be lucky to find two people with the same birth month and day. Statistically, however, you need only 23 people in the room for a greater than 50 per cent (hence 'statistically probable') chance of finding two people with the exact same birth month and day. For a 99.9 per cent chance, you need only 70 people.

Which of the following options puts forth the main idea of this paragraph best?

    A. Often, coincidences are given a significance disproportionate to their relative commonness.

    B. Coincidences can be explained by probabilistic and statistical reasoning.

    C. Coincidences aren't as low probability as commonly thought.

    D. Coincidences are bound to happen and are void of greater meaning.

68. Researchers found that when people's hands were crossed to other side of their bodies, it confused the brain by _____ the processing of information incoming from multiple regions. Lead researcher says the confusion results from a _____ between the brain's external mapping of where it normally assumes the hands will be (on the appropriate side of the body) and its internal map of the physical source of the new pain information.

    A. quickening, alignment

    B. transmitting, connection

    C. interrupting, misalignment

    D. hindering, alignment

69. Democracy is better _____through the ballot box than it is through the crowding of main squares, which is a _____ image, but a misleading representation of the "people's will"

    A. focused, ineffective

    B. affected, moving

    C. effected, powerful

    D. realized, fleeting

70. Citing an improvement in exports and government spending, the nation's central bank has said that an _____economic recovery is under way. However, many economists remain sceptical as to whether the economy is picking up after more than a year of _____ economic growth.

    A. incipient, anaemic

B. slow, weak

C. insipient, steady

D. insipid, astounding

71. In measuring electrical activity in different parts of the brain, researchers found that people who describe themselves as generally happy have more activity in the left prefrontal lobe of their brains than do other people. Therefore, a medication for _____ the left prefrontal lobe of the brain would be an _____ treatment for clinical depression.

A. continuous, naive

B. separate, crafty

C. abutting, astute

D. contiguous, less shrewd

DIRECTIONS for question 72 to question 75: Square Layout

In a square layout of size 5m × 5m, 25 equal sized square platforms of different heights are built. The heights (in metres) of individual platforms are as shown below:

6	1	2	4	3
9	5	3	2	8
7	8	4	6	5
3	9	5	1	2
1	7	6	3	9

Individuals (all of same height) are seated on these platforms. We say an individual A can reach an individual B if all the three following conditions are met:

i.) A and B are in the same row or column

ii.) A is at a lower height than B

iii.) If there is/are any individual(s) between A and B, such individual(s) must be at a height lower than that of A.

Thus in the table given above, consider the Individual seated at height 8 on 3rd row and 2nd column. He can be reached by four individuals. He can be reached by the individual on his left at height 7, by the two individuals on his right at heights of 4 and 6 and by the individual above at height 5. Rows in the layout are numbered from top to bottom and columns are numbered from left to right.

72. How many individuals in this layout can be reached by just one individual?

    A. 3 ☐

    B. 5 ☐

    C. 7 ☐

    D. 8 ☐

73. Which of the following is true for any individual at a platform of height 1m in this layout?

    A. They can be reached by all the individuals in their own row and column. ☐

    B. They can be reached by at least 4 individuals. ☐

    C. They can be reached by at least 4 individuals. ☐

    D. They cannot be reached by anyone. ☐

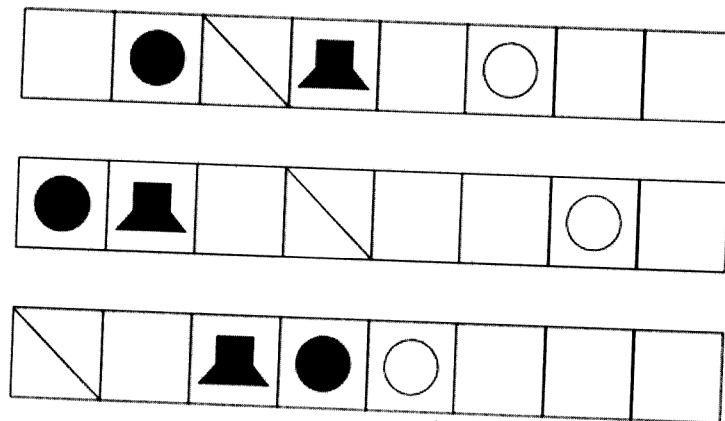74. We can find two individuals who cannot be reached by anyone in

    A. the last row ☐

    B. the fourth row ☐

C. the fourth column ☐

D. the middle column ☐

75. Which of the following statements is true about this layout?

A. Each row has an individual who can be reached by 5 or more individuals ☐

B. Each row has an individual who cannot be reached by anyone ☐

C. Each row has at least two individuals who can be reached by an equal number of individuals ☐

D. All individuals at the height of 9 m can be reached by at least 5 individuals ☐

76. Sequence

Which option below continues the above sequence?

A ☐

B ☐

C ☐

D ☐

77. Which of the following is not an anagram of 'intelligence test'?

A. TESTING ELECT LINE ☐

B. TESTING CLIENTELE ☐

C. TIES GENTLE CLIENT ☐

D. LET TESTING CLIENT ☐

78. Follow the sequence

SUNDAY
TUESDAY
SATURDAY
MONDAY

Which day comes next?

A. Friday ☐
B. Thursday ☐
C. Sunday ☐
D. None of the Above ☐